

27-8-93

(3)

MP 2336/93 in
OA 2510/90

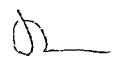
Applicant in person.

None for the respondents.

The applicant states that he does not want to press the Original Application because the respondents have given him an assurance for redressing his grievance at their level. In view of this, the application is dismissed as withdrawn. However, it shall be open to the applicant to assail the complaint on fresh cause of action.



(B.K.SINGH)
MEMBER(A)



(J.P.SHARMA)
MEMBER (J)

'PKK'